

2

C. A. T. Bench, JAIPUR

Date of Order	Orders
20-11-97.	Mr. Shiv Kumar, Counsel for the applicant- At the request of the learned Counsel for the applicant, may be listed for admission on 11-2-98. (Ratan Prakash) Judicial Member (O. P. SHARMA) Administrative Member
11.2.98	Mr. Shiv Kumar, Counsel for the applicant- The learned Counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh OA. Permission as prayed for is granted. The OA is dismissed as having been withdrawn. (Ratan Prakash) Judicial Member (O. P. SHARMA) Administrative Member
(AMRAH 9.2) Administrative Member	(RATAN PRAKASH) Judicial Member

Received copy
for Shri Kumar
Handwritten
19/2/98
(AMRAH 9.2)
Administrative Member